

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11430/2013

(Arising out of impugned final judgment and order dated 20-09-2012 in CMWP No. 1499/2005 passed by the High Court Of Judicature At Allahabad)

A.S. SOLANKI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH FINANCE SECRETARY & ORS.Respondent(s)

(IA No. 121562/2018 - VACATING STAY)

Date : 26-02-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s)

Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. R.K. Raizada, Sr. Adv.
Mr. Bhakti Vardhan Singh, AOR
Mr. Rajesh Kumar, Adv.
Mr. Soumya Ranjan Paikray, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter along with SLP(C) No. 11742 of 2013
on a non-miscellaneous day in the first week of March,
2021.

(DEEPAK SINGH)
COURT MASTER

(VIDYA NEGI)
COURT MASTER